

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4041  
ANSWERED ON:18.08.2010  
AMENDMENT IN COPYRIGHT ACT, 1957  
Punia Shri P.L.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has taken note of the deficiencies in the implementation of the Copyright Act, 1957;
- (b) if so, the details thereof;
- (c) whether the Government proposes to amend the Copyright Act, 1957;
- (d) if so, the details thereof; and
- (e) the time by which the said Act is likely to be amended?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (e): The Ministry has already introduced the Copyright (Amendment) Bill 2010 in the Rajya Sabha in April 2010 which has since been referred to the Department Related Parliamentary Standing Committee on Human Resource Development for examination of the provisions of the Bill. The Standing Committee is yet to submit its report on the said Bill.